21.00 NOON

[The Deputy Chairman in the Chair].

PAPERS LAID ON THE TABLE

Memorandum of Understanding (1991-92) between the Government Of India (Ministry of Petroleum and Natural Gas and the Bharat Petroleum Corporation Limited, Gas Authority of India Limited for the year 1991-92 and the Indian Oil Corporation Limited, for the year 1991-92.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited, for the year 991-92. [Placed in Library. *See* No. LT-1603/92]

Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Gas Authority of

India Limited, for the year 1991-92. [Placed in Library. *See* No. LT-1605/92]

Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian

Oil Corporation Limited, for the year 1991-92

[Placed in Library. See No. LT-1606/92]

Report and Accounts (1990-91) of die Animal welfare Board of India, Madras and related papers...

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATO): Madam, I lay on the Table a copy each (i_n English and Hindi) of the following papers:—

(i) Twenty-ninth Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1990-91, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Board. [Placed in Library. See LT-1563/92]

I. Report and Accounts 1990-91 of the Bombay Dock Labour Board and related papers. .

on the Table

- II. Administration Report (1990-91) of the Cochin Port Truat and related papers.
- III. Accounts (1990-91) of the New Manglore Pout Trust and related papers.

IV. Notification of the Ministry of Surface Transport (Transport Wag) and related papers.

THE MINISTER OF STATE OF THFi MINISTRY OF SURFACE TRANS-PORT (SHRI JAGDISH TYTLER): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under section 5 E of the Dock Workers (Re gulation of Employment) Act, 1948:—

(i) Fortieth Annual Report and Accounts of the Bombay Dock Labour Board, for the year 1990-91, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above) [Placed in Library *See* No L/H. 1641/92]

II. (1) A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:—

(2) Annual Administration Report of the Cochin Port Trust for the year.1990-91.

(ii) Review by Government on the working of the above Port Trust.

(2) Statement (in English and Hindi) giving reasons for the delay i_n laying the papers mentioned at (I) above. TPlaced in Library. See No. LT-1544) 92]

III (I) A copy each in English and Hindi) of the following papers, under